PRINCIPAL BENCH: NEW DELHI

C.P.No.127/2001 in O.A.No.2675/1997



New Delhi this the 16th day of January 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

- Smt. Geeta Dua W/o Late Shri Surinder Kumar Dua, R/o 187, Delhi Admn. Flats, Nimri, Ashok Vihar, Phase-IV, Delhi-110051.
- 2. Smt. Abha Gupta
 W/o Shri Neeraj Gupta,
 R/o 45, Chandu Park,
 Krishna Nagar;
 Delhi-110051 ...Petitioners.
 (By Advocate: Shri Ashok Aggarwal)

Vs.

1. Mr.R.Chander Mohan
Secretary (Health)
Govt. of NCT of Delhi,
SEccretariat Building,
I.P.Estate,
New Delhi.

ED.

2. Dr.B.S.Benerjee,
PHC-cum-Additional Secretary,
Govt. of NCT of Delhi,
Secretariate Building,
I.P. Estate,
New Del;hi-110002.

Respondents

(By Advocae: Shri Ajesh Luthra)

<u>O R D E R</u> (Oral)

Hon'ble Shri S.R. Adige, VC (A)

Heard both sides.

- 2. In the light of respondents order dated 12.6.2001 (Annexure CP R/2) it cannot be said that respondents have 'not complied the Tribunal's order dated 6.7.2000 in OA 2675/1997.
- 3. If any grievance still survives in regard to order 12.6.2001, it will be open to applicant to



agitate their grievance through original proceedings in accordance with law, if so advised.

4. Giving liberty to the applicants also to submit a representation to respondents against the aforesaid order dated 12.6.2001, the CP dropped. Notices discharged.

A. Vedavahi

(Dr.A. Vedavalli)
Member(J)

(S.R. Adige) Vice Chairman (A)

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